

(OPEN COURT)

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH
ALLAHABAD

This is the 13th day of May, 2019

ORIGINAL APPLICATION NO. 330/00248 of 2017

HON'BLE MR RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. PRADEEP KUMAR, MEMBER (A)

Swajal SinghApplicant.

VERSUS

Union of India and othersRespondents

Advocates for the Applicant : Shri Satendra Tripathi

Advocate for the Respondents : R. K Rai

ORDER

BY HON'BLE MR RAKESH SAGAR JAIN, MEMBER (J)

List revised.

2. None is present for the applicant. Shri Dharmendra Tiwari proxy to Shri R.K. Rai counsel for the respondents is present.
3. On perusal of file, it is seen that even on previous dates i.e. 12.12.2018 and 07.2.2019, counsel for the applicant was not present to pursue the case. Today also, no one is present on behalf of the applicant. It seems that the applicant has lost interest in pursuing this OA.
4. Accordingly, the OA is dismissed in default and for non-prosecution.

(PRADEEP KUMAR)
Member (A)

(RAKESH SAGAR JAIN)
MEMBER (J)

Manish/-